




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 27.11.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/360/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	S. SATHIYANARAYANAN KMC. ARUNMOHAN	Counsel for Applicant RP	
	M. MURUGESAN		
	SHUKA. N for DEEPIKA MURALI	Counsel for R6	

ORDER

At request of the parties, list this matter for hearing on 11.12.2019.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)